

SHRI R. V. SWAMINATHAN : Is the hon. Minister aware of the fact that there are marginal farmers in the country whose income is less than Rs. 15 per month ?

SHRI MOHAN DHARIA : It is not possible to give that information just now. But I do concede that there are marginal or small farmers who are not having adequate income according to the standards of modern living.

SHRI JYOTIRMOY BOSU : Will the hon. Minister kindly tell us whether it is a fact or not that according to a recent survey India has the lowest *per capita* income in the world, that is, 72 dollars per head per annum? If so, what steps are being taken to improve the position?

SHRI C. SUBRAMANIAM : Yes, Sir. We are aware that we are one of the lowest as for as *per capita* income is concerned, and we are making continuous efforts to improve the position, inspite of the obstacles presented by a certain section of the population.

Committee On Border Publicity

*264. SHRI K. MALLANNA :
SHRI HARI KISHORE SINGH :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Committee on Border Publicity has since submitted its report ;

(b) if so, the recommendations made by the Committee ; and

(c) whether the recommendations have since been examined and implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRIMATI NANDINI SATPATHY) : (a) Yes, Sir.

(b) and (c). The report of the Committee is under examination.

SHRI K. MALLANNA: Maye I know how much time they will take and when it will be implemented?

MR. SPEAKER: That is the normal supplementary when the answer is that "the matter is under consideration".

SHRIMATI NANDINI SATPATHY : there are a number of recommendations by the Border Publicity Team. Some of those recommendations which have got immediate effect, like strengthening some of the existing transmitters in border areas, having some highpower transmitters in certain areas, having a TV centre in Punjab etc. Have already been implemented. The other recommendations are under examination, and it will take some time, because this is a very big report which has gone into different aspects of publicity in border areas.

Report of Study Team on Identifying Causes of Decline in Major Industries

*265 SHRI DHARAMRAO AFZALPURKAR: Will the Minister of PLANNING be pleased to state:

(a) whether a Study Team set up by the Planning Commission to identify the causes of decline in major industries in the country has submitted its report; and

(b) if so, the main findings thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) : (a) and (b) : The Planning Commission have not set up any Study Team to identify the causes of decline in major industries. However, as mentioned in "The Fourth Plan Mid-term Appraisal", an industry-wise analysis in respect of certain major industries is being made in consultation with the Ministries concerned to identify the specific problems of each industry and take remedial measures. In respect of public sector projects, an action Group has been set up to study in depth the various problems of selected public sector enterprises on a unit-wise basis and to suggest suitable remedial measures.

SHRI DHARAMRAO AFZALPURKAR : From the answer it is quite clear that an action group has been set up to study the situation and also to submit the report. For how long is this action group working

and how many person are there in the group?

SHRI MOHAN DHARIA: The action group had been set up about two or three months back. The member of the Planning Commission, Shri Pathak, is in charge of this action group and there are five more members. They are going round various public sector units and have already started their work.

SHRI DHARAMRAO AFZALPURKAR: Has any specific period been mentioned for the submission of the report by this action group?

SHRI MOHAN DHARIA: Even though no specific period has been mentioned, we have already instructed this group not only to do it as quickly as possible but this House will be happy to know that they have this time visited twelve major public sector undertakings and have submitted their interim report. Action is being taken to remove these backlogs.

SHRI VIKRAM MAHAJAN: What prevented you from anticipating the causes for the decline in the major industries?

SHRI MOHAN DHARIA: Nothing has prevented us; on the contrary, in the mid-term appraisal report we have identified the causes. They include short age of raw materials, the problem of mismanagement and what-not.

SHRI K. MANOHARAN : And Jyotirmoy Bosu.

SHRI MOHAN DHARIA: That is also true; industrial unrest is also one of the major reasons for the setback that we have received so far as our industrial progress is concerned. We are trying to remove all these difficulties, but we do not intend to remove Shri Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU : Since my name has been dragged into it, will the Minister take the trouble of reading the publication of the Government of West Bengal, entitled *Labour 1970* and enlighten himself a little more?

SHRI S. M. BANERJEE: Since the member of the Planning Commission have

identified the reasons or the causes for the decline in major industries, I would like to know whether, in view of the decline in the major industries due to mismanagement by certain private sector units, they are also considering nationalisation of some of the major industries and submit a report to the Government.

SHRI MOHAN DHARIA: I have already said that mismanagement is one of the reasons. Regarding nationalisation of industry, the Industries Minister has made the policy very clear. If there is any mismanagement we are having powers even to take over the industry.

The Government has made it very clear that if need be such industries will be taken over; otherwise, there is no *ad hoc* policy of nationalisation so far as the Government is concerned.

SHRI S. M. BANERJEE : The day before you did not allow the Labour Minister to be referred to, but he has referred to the Industrial Development Minister today. I have asked a question of the Planning Minister as to whether they are planning that these industries may be nationalised. I do not want the Industrial Development Minister to answer it. For that I can table a separate question.

MR. SPEAKER : You can ask a separate question.

श्री महादीपक सिंह शाक्य : मंत्री महोदय ने अभी बताया कि कुछ उद्योगों पर विचार किया जा रहा है तो मैं जानना चाहता हूँ कि वह उद्योग कौन कौन से हैं जिन पर कि विचार किया जा रहा है?

SHRI MOHAN DHARIA : Industries both in the public sector and in the private sector are being considered.

SHRI NAWAL KISHORE SINHA : In regard to industries other than in the public sector, he has said that he has begun this exercise in consultation with the ministries to which the industries belong. When did this exercise start and what ground have you covered so far?

SHRI MOHAN DHARIA: During the course of the appraisal of the Fourth Plan we discussed the matter with several sectors including the industrialists, the representatives of labour, scientists and also the ministries concerned. It is only then that we started this exercise. Several things were brought to our notice including the shortage of raw materials and immediately a decision was taken to import steel to remove these bottlenecks. We have already started the exercise but it is not possible to indicate the exact date.

SHRI JYOTIRMOY BOSU: Will the hon. Minister tell us if is not a fact that this crisis has come due to (a) wrong planning and (b) lack of sufficient purchasing power for bulk of the population.

SHRI MOHAN DHARIA: It will be unfair to say that there was wrong planning. There were difficulties and we are trying to remove them.

MR. SPEAKER: Members should study rules about supplementaries. They should avoid suggestive questions or put questions giving information. By the time I think of inviting the Member's attention to that, the Minister is already up. He almost replies half the question by the time I think whether it is relevant or not.

Help rendered by Central Government for Law and Order in States during Recent Elections

*268. **SHRI S. C. SAMANTA:** Will the Minister of HOME AFFAIRS be pleased to state the nature of help sought for by State Governments and given by the Central Government in the direction of maintaining the law and order position during the recent polls?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): A statement is placed on the Table of the House.

Statement

At the request of the Governments of Assam, Andhra Pradesh, Mysore, Punjab, Haryana, Himachal Pradesh, Bihar, Manipur, Madhya Pradesh, West Bengal, Jammu and Kashmir, Tripura and the Union Territories

of Delhi, Pondicherry and Goa, Daman and Diu, contingents of the C. R. P. the B. S. F. and armed police battalions from other States were made available to them to supplement their own resources in providing necessary protection to the polling booths and staff and the voters, and for the maintenance of law and order during the recent polls.

Some additional arms were made available, on loan basis, to the Governments of Bihar and West Bengal. Some vehicles and wireless sets were also made available to the police forces of some States for better mobility and communication during the elections.

SHRI S. C. SAMANTA: The statement says that some additional arms were made available on loan basis to the State Governments of Bihar and West Bengal. I would like to know whether they were utilised also by the State Governments.

SHRI K. C. PANT: They were given on loan basis with the idea that they would be returned. Whether or not they were used I cannot say straightway. My impression is that, by and large, the law and order situation was under control during the poll period. I cannot say whether in stray instances they were not used. I do not have that information.

SHRI S. C. SAMANTA: In how many cases was the law and order situation on the polling day threatened and the arms used?

MR. SPEAKER: This Question is only about the nature of help sought and given. That needs a separate notice. That is entirely different. You are now asking for some specific information and facts.

SHRI G. VISWANATHAN: In view of the fact that the C. R. P., the B. S. F. etc. were made available to protect the polling booths and voters, I want to know why in spite of these police arrangements, the polling booths and voters were not given enough protection in West Bengal and Bihar. I also want to know whether it is true, as we hear from some of our friends from West Bengal, that prisoners were released and they were given arms before and during elections. I want to know whether these arms were properly used or misused.